## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4485 ANSWERED ON:07.12.2010 LAW ON ANTI NATIONAL SPEECHES Bajirao Shri Patil Padamsinha ;Jaiswal Dr. Sanjay ;Patil Shri Sanjay Dina

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the laws to prosecute the persons who make anti-national speeches are weak;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government is considering to amend the law in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a): No, Madam.

(b) to (e): Does not arise.